

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB-889/ND/2019

In the matter of :

Sonal Anand

.. PETITIONER

Vs.

International Trenhing (P) Ltd

..RESPONDENT

SECTION

Under Section 9 of IBC, 2016

Order delivered on 09.7.2019

Coram :

Sh. R. Varadharajan,
Hon'ble Member (Judicial)

Ms. Deepa Krishan,
Hon'ble Member (Technical)

For the Petitioner /Op. Creditor : Mr. Aayush Sai, Advocate with the Op. Creditor in
person

For the Respondent/Corporate Debtor : Ms. Anjali Sharma, Advocate with Ms. Sumita
Lamba, Advocate

ORDER

Let the matter be adjourned to 31.7.2019.

-sd-

(DEEPA KRISHAN)
MEMBER (TECHNICAL)

-sd-

(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit